

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4375  
ANSWERED ON:22.04.2010  
OPERATION OF TOUTS  
Nahata Smt. P. Jaya Prada

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the railways are aware of operation of touts who reportedly buy a large number of tickets in fictitious names and sell them at a premium, allegedly in connivance with some departmental staff;
- (b) if so, the number of such cases apprehended by the Railways during the last three months, Zone-wise and Division-wise; and
- (c) the action being taken to prevent such activities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Some cases of touts/anti-social elements purchasing tickets in fictitious names and selling them at a premium do come to notice.
- (b): The zone-wise number of cases of transferred reservation during the last three months i.e. January, 2010 to March, 2010, are given in Appendix attached. Persons travelling on others' tickets in reserved accommodation are apprehended en route and charged by the ticket checking staff in the running trains, division-wise figures of such passengers are not segregated.
- (c): Regular and surprise checks are conducted by the Commercial and the Vigilance Departments at the reservation offices, at stations, and in trains. Persons, so detected travelling on others' tickets are charged as per rules. Railway staff, if found indulging in malpractices in connivance with touts, are taken up under the Discipline and Appeal Rules. Campaigns are also launched to educate the public to desist from purchasing tickets from unauthorized persons. Touting activities occur due to a gap between the demand and supply. To bridge this gap, special trains are run, new trains introduced and the run of the existing trains extended and their load augmented. In addition, the facility of e-ticketing has been introduced for easier booking of reserved tickets.